NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/22/2017

NAME OF THE PETITIONER(S)

: MM SUNDARAM

NAME OF THE RESPONDENT(S)

: SUNDARAM CLAYTON LTD + 1

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AKSHAYA RAMADURAC

to Ms. R. Parkhasarahy

2-A.M. Sontherau

3 V. PAZANIADPON Petitioner

ORDER

Petitioner alongwith his counsel, Shri V Palaniappan, FCS present. Shri A M Sridharan, counsel for R1 and Ms Akshaya Ramadurai, counsel for R2 are present and sought time for filing counter. Time extended finally at request. Put up on 21.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

bc